CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Coram:

- 1. Shri Ashok Basu, Chairman
- 2. Shri G.S. Rajamani, Member
- 3. Shri K.N. Sinha, Member

IA No.66/2002 in Petition No.120/2002

In the matter of

Approval of tariff for 400 kV D/C Kolhapur-Mapusa Transmission Line in Western Region for the period up to 31.3.2004

And in the matter of

Power Grid Corporation of India Ltd.

.....Petitioner

Vs

- 1. Madhya Pradesh State Electricity Board, Jabalpur
- 2. Maharashtra State Electricity Board, Mumbai
- 3. Gujarat Electricity Board, Vadodara
- 4. Electricity Department, Govt of Goa, Panaii. Goa
- 5. Electricity Department, Admn. Of Daman & Diu, Daman
- 6. Electricity Department, Admn. of Dadra and Nagar Haveli, Silvassa
- 7. Chhattisgarh State Electricity Board, Raipur

.....Respondents

The following were present:

- 1. Shri R.K. Vohra, ED (Comml.), PGCIL
- 2. Shri U.K. Tyagi, PGCIL
- 3. Shri D Khandelwal, SE (Comml.), MPSEB
- 4. Shri V.L. Sonavane, Secy, MSEB
- 5. Shri U.D. Agarkar, EE, MSEB

ORDER (DATE OF HEARING 28.1.2003)

The Interlocutory Application filed by the petitioner for provisional tariff and is listed for hearing after notice.

2. It has been stated that the 400 kV D/C Kolhapur-Mapusa Transmission Line in Western Region was to be put into commercial operation w.e.f. 1.11.2002. At the hearing, however, it was stated that actual date of commercial operation of the following two components of the transmission line was as indicated against each:

(a)	400 kV D/C Kolhapur-Mapusa Circuit I along with associated	
	bays at Kolhapur & Mapusa end and Auto Transformer I at	
	Mapusa sub-station	
(b)	400 kV Kolhapur-Mapusa Circuit II along with 400/220 kV	1.12.2002
	Mapusa sub-station (including ICT II, Bus Reactor and	
	associated bays)	

- 3. The prayer has been made for approval of provisional tariff in respect of the above noted assets.
- 4. The project was approved by the Central Government, Ministry of Power under its letter dated 3.7.2000 at a total estimated cost of Rs.181.94 crores, including IDC of Rs.15.54 crores. Against this, the estimated completion cost of these assets is Rs.13555.96 lakhs. It was stated by the petitioner that an expenditure of Rs.8859.92 lakhs was incurred up to 30.6.2002 and the balance of expenditure was the anticipated expenditure beyond 1.7.2002. The petitioner has filed an affidavit on 3.2.2003, placing on record the auditors' certificate dated 30.1.2003, which certifies the expenditure as under:

(Rs. in lakhs)

(a)	400 kV D/C Kolhapur-Mapusa Circuit I along with associated	8819.46 up	to
	bays at Kolhapur & Mapusa end and Auto Transformer I at	30.11.2002	
	Mapusa sub-station		
(b)	400 kV Kolhapur-Mapusa Circuit II along with 400/220 kV	4087.26 up	to
	Mapusa sub-station (including ICT II, Bus Reactor and	31.12.2002	
	associated bays)		

5. On consideration of the above recorded facts, we allow the annual tariff for the assets covered by the petition, on provisional basis from the date of commercial operation, subject to adjustment after determination of final tariff, based on the expenditure as certified by the auditor in certificate dated 30.1.2003.

(Rs. in lakhs)

(a)	400 kV D/C Kolhapur-Mapusa Circuit I along with associated bays at Kolhapur & Mapusa end and Auto Transformer I at Mapusa sub-station	1129.82
(b)	400 kV Kolhapur-Mapusa Circuit II along with 400/220 kV Mapusa sub-station (including ICT II, Bus Reactor and associated bays)	523.60

- 6. The annual provisional tariff approved by us shall be adjusted with reference to actual date of commercial operation of these assets.
- 7. IA No.66/2002 in Petition No.120/2002 is disposed of.
- 8. At the hearing it was stated on behalf of the petitioner that the complete audited accounts in respect of the assets were likely to be available during July 2003. We direct the petitioner to file the up-to-date audited figures by 10.8.2003 on affidavit and thereafter the petition will be processed for fixing date for final hearing. Replies filed by MPSEB and MSEB to the petition are already on record. Meanwhile, other respondents may also file their replies to the petition.

Sd/(K.N. SINHA) (G.S. RAJAMANI)
MEMBER MEMBER

Sd/-(ASHOK BASU) CHAIRMAN

New Delhi dated the 17th February, 2003